

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.12.2020 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) No. 275 of 2017 & I.A. No. 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&Sh ubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	Comp. App. (AT) No. 38 of 2020	Vipra Containers Pvt. Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana	Sanjeev Kumar	P. S. Singh
4.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1
5.	Comp. App. (AT) No. 148 of 2020	Vikas Sureshbhai Patel Director and shareholder of hiraj Hospitality Pvt. Ltd. & Anr. Vs. The Registrar Companies, Gujarat	Devesh Rameshbhai Desai (C.S)	Kamalkant Jha
6.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey- R1 Ammar Faizullabhoy-R2
7.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	

<b>8.</b>	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel	Natasha Dhuman	
<b>9.</b>	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	
<b>10.</b>	Comp. App. (AT) No. 185 of 2020	Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd.	Kamal Kant Jha	

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By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar